

HIGH COURT AT CALCUTTA

STATEMENT FOR THE MONTH OF FEBRUARY, 2022

INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 28.02.2022				
Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 28.02.2022
ORIGINAL SIDE				
01. CIVIL	18693	704	851	18546
02. CRIMINAL	0	0	0	0
03. TOTAL	18693	704	851	18546
APPELLATE SIDE				
<i>(including Circuit Benches at Andaman & Nicobar Islands and Jalpaiguri)</i>				
04. CIVIL	178559	3050	2971	178638
05. CRIMINAL	37717	1445	1807	37355
06. TOTAL	216276	4495	4778	215993
07. GRAND TOTAL	234969	5199	5629	234539